

9 **Manashree Sahoo Vrs. HAL**

For Hearing Sl. No. 2

O.A. No. 382 of 2010

Advocates: M/s. B. Pujari & Ors.

Advocates: M/s. S.K.Das & Ors.

**Order dated: 29.04.2013**

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Mr. B.K.Nayak, Advocate, appearing for Mr. B.Pujari, Ld.

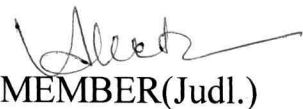
Counsel for the applicant, submitted a memo in the Court filed by the applicant expressing her desire to withdraw this O.A.

Applicant is allowed to withdraw this O.A.

Accordingly, O.A. is dismissed as withdrawn.



MEMBER (Admn.)



MEMBER(Judl.)

RK